

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 7

CA 29/2023 (NEW CA) CA 382/2021 in C.P. /3638/(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH(Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **25.01.2023**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd**

Appearance (via video-conference):

For the Applicant – CA 382	:	Mr. Krishnan Venugopal, Sr. Advocate
For the ILFS	:	Mr. Ashish Kamat, Advocate
For the Applicant – CA 29	:	Mr. Aditya Bapat, Advocate
For the Union of India	:	Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel
For R2 – CA 29	:	Mr. Shyam Kapadia, Advocate

Section 241-242 of the Companies Act, 2013

ORDER

CA 382/2021

Ld. Sr. Advocate for the Applicant is present. Ld. Sr. Advocate for the Applicant seeks leave of this Bench for amending the cause title of the present Company Application, thereby adding Union of India, as a party Respondent. Leave as prayed is allowed. The necessary amendments be carried out forthwith and the Copy of the Company Application bearing CA No. 382 of 2021, be served upon the newly added Respondent, i.e. Union of India. The Union of India is at liberty to placed on record Affidavit in Reply, by duly

serving a copy to the other side well in advance. Stand over to 01.02.2023, for further consideration and hearing. Ld. Counsel for the ILFS is at liberty to place on record short note, well before the adjourned by serving a copy to the other side well in advance.

CA 29/2023

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent Nos. 1 & 2 are present. Ld. Counsel for the Respondent Nos. 1 & 2, seeks time to place on record Affidavit in Reply. Time is allowed. Affidavit in Reply be placed on record, well before the adjourned date, by duly serving a copy to the other side well in advance. List this matter on Board on 22.02.2023, along with Interlocutory Application bearing IA No. 155 of 2023, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)